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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

**No. HC.VII-24/2003/10847/A**

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Dr.Manash Baruah,  
District & Sessions Judge,  
Nalbari.

Dated Guwahati the 17<sup>th</sup> November, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJNB/7428, dtd. 06.11.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.11.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 10.11.2023, till the morning of 16.11.2023,** has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

*B*  
17/11/23  
**REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-24/2003/10848/A, dated** 17.11.2023

Copy to:

1. The Project Manager, Gauhati High Court.

*B*  
17/11/23  
**REGISTRAR (VIGILANCE)**